

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

44. CA 163/2016 In CP 49/2014

CORAM:

SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2023**

NAME OF THE PARTIES: - Sunilkumar b Yadavrao Mandve
V/s
Vidarbha Soya-Milk Pvt. Ltd.

APPEARANCES: -

FOR THE PETITIONER : Absent

FOR THE RESPONDENT : Absent

Section: 397-398 of Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC). Due to paucity of time the matter could not be heard, List the matter on **16.03.2023** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)